

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

CP-131(ND)/2017

IN THE MATTER OF:

M/s. Goodworth Fincap (P) Limited

.....PETITIONER

Vs.

The Registrar of Companies.

.... RESPONDENT

**SECTION :**

Under Section 252 (3)

Order delivered on 20.7.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/applicant : -

For the RD (NR) : -

**ORDER**

Learned Counsel for the petitioner is present. At the request of the Ld.  
Counsel for the petitioner, the matter is adjourned to 28.7.2017.

- Sd -

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
20.7.2017